

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 256 OF 2016
APPEAL NO. 257 OF 2016

Dated: 11th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Torrent Power Ltd. ... Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Deepa Chawan
Mr. Hardik Luthra
Mr. Ravindra Chile
Mr. Tapan

Counsel for the Respondent(s) : Ms. Shikha Ohri
Ms. Ankita Bafna for R-1

ORDER

Learned counsel for the Appellant has filed written submission which is taken on record.

Judgment is reserved.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk